

Shrimati Renu Chakravarty: I would like to know from the hon. Minister, who has drawn claps from the other side, why 66 nP. rice, which is available elsewhere is not available in the fair price shops in Bengal.

Shri S. K. Patil: I did not know that rice is not available.

Shrimati Renu Chakravarty: It is not.

Shri S. K. Patil: So far as Bengal is concerned, whatever is being asked for by the Chief Minister is promptly complied with. The situation has very much improved after the Nepal rice has begun to come, and I am sure that in the next few days all other rice that is coming from Burma, America and other countries will promptly be diverted to the State of the hon. Member.

Shrimati Renu Chakravarty: Now rice is selling there at Rs. 40 a maund.

श्री गुलशन : मिनिस्टर साहब ने यह फरमाया है कि किसान का जो जिन्स का भाव है वह बाजार में नहीं जाता है। मैं जानना चाहता हूँ कि किसान का भनाज प्रेन मारकेट में बिकता है या किसी दफ्तर में बिकता है ?

श्री स० का० पाटिल : भनाज तो किसान खुद पैदा करता है। इसलिए वह उसे लेने बाजार में नहीं जाता। वह तो और चीजें लेने जाता है। उसके पास जो ज्यादा भनाज होता है उसको वह बेचता है। लेकिन हो सकता है कि शायद कुछ के पास कम होता हो और उनको बाजार से खरीदना पड़ता हो। ऐसे लोगों को फेयर प्राइस शाप्स पर जाना चाहिए जिससे उनको ज्यादा दाम न देना पड़े।

Mr. Deputy-Speaker: Next question. Shrimati Barkataki.

Shri Hem Barua: Sir, on a point of order. Sir, you have stated only just now that you would, first of all, exhaust the list and then call the names of other hon. Members.

Mr. Deputy-Speaker: Not the whole list.

Shri Hem Barua: Sir, that is what you have stated. My name was fairly in the top of the list. I stood up several times but I was not called.

Mr. Deputy-Speaker: I am trying to give opportunities to all.

Shri Hem Barua: Sir, as a protest I am not going to put any question.

Mr. Deputy-Speaker: I have given fifteen minutes for this question. Does the House want me to give more time to this question? I am trying to accommodate as many hon. Members as possible.

Shri Hem Barua: But you said that you will follow the list and exhaust it.

Mr. Deputy-Speaker: Order, order. I am trying to give opportunities to as many hon. Members as possible. First, I call those hon. Members who have not asked any questions. Then I have to give opportunities to members outside the list. We have already taken fifteen minutes on this question.

Shri Hem Barua: I did not get an opportunity even though my name was fairly on the top of the list.

Mr. Deputy-Speaker: I am sorry, I could not help it. Next question.

Railway Accidents Committee

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- *153. { **Shrimati Renuka Barkataki:**
Shri Basumatari:
Shri Yashpal Singh:
Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri Subodh Hansda:
Shri Bhakt Darshan:
Shri Ravindra Varma:
Shri Morarka:
Shri S. M. Banerjee:

Will the Minister of Railways be pleased to state:

(a) whether the Railway Accidents Committee has submitted its complete report;

(b) if so, the findings of the Committee and the recommendations made by it; and

(c) steps taken by Government to implement those recommendations?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) No, Sir.

(b) and (c). Do not arise.

Shrimati Renuka Barkataki: When is the Government expecting the report of this Committee?

Shri Shah Nawaz Khan: We hope, the report would be available by December this year.

Shrimati Renuka Barkataki: What .. the delay due to? Why is the Committee taking so much time to submit its report?

Shri Shah Nawaz Khan: I am sorry, I cannot reply to this question. It is upto the Committee to say.

Shri Basumatari: Is it a fact that one of the points suggested by the Committee is to slow down the speed of trains?

Shri Shah Nawaz Khan: No, Sir; that is not one of the tentative proposals.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि यह एक्सीडेंट्स कमेटी जो बनी है इसके मेम्बरान को १०० रुपये रोज भत्ता दिया जाता है और १०० रुपया रोज कमाने के लिये वे इस रिपोर्ट में देर कर रहे हैं ? क्या यह बात सही नहीं है कि वे इस रिपोर्ट में जान कर देर कर रहे हैं क्योंकि उसके पूरा हो जाने के बाद उनका भत्ता बन्द हो जायेगा ?

श्री शाहनवाज खां : यह बात सही नहीं है कि सब मेम्बरों को १०० रुपये रोज का भत्ता मिलता है । बहुतेरों को बहुत कम मिलता है ।

Shri Tyagi: Does anybody get Rs. 100/- a day as allowance?..... (Interruption).

Shri Shah Nawaz Khan: There are two technical advisers on the Committee....

An Hon. Member: And MPs.

Shri Shah Nawaz Khan:...case of whom is a retired Chief Government Inspector of Railways and the other a retired General Manager of a State Railways. They are getting a composition allowance of Rs. 100 per day on the basis of the salary last drawn by them.

Shri Yashpal Singh: There are defeated MPs. also.

Shri Subodh Hansda: Since the appointment of the Railway Accidents Committee how many accidents have occurred and were all of them inquired into?

Shri Shah Nawaz Khan: That is too wide a question. I would like to have separate notice.

श्री भक्त दर्शन : इस कमेटी ने कुछ दिन पहले एक छोटी सी रिपोर्ट दी थी यानी पार्ट १ ग्रौफ दी रिपोर्ट दिया था । मैं जानना चाहता हूँ कि उसकी सिफारिशों पर अब तक कितना अमल किया गया है और अमल करने से इन दुर्घटनाओं में कितनी रोकथाम की गई है ?

श्री शाहनवाज खां : जो प्रिलिमिनेरी रिपोर्ट उन्होंने दी थी उसमें ११० आइटम्स ऐसे थे जो कि उनकी समरी ग्रौफ रेकमेंडेशंस में शामिल थे । उसमें २८ ऐसे थे जो कि महज ग्रौबजरवशस वगैरह थे । ५ ग्रामी जर गौर हैं । एक सिफारिश ऐसी थी जो नाकाबिल अमल थी और ७६ ऐसी हैं जो कि मंजूर की जा चुकी हैं और उन पर अमल हो रहा है या वे जेर अमल हैं ।

श्री भक्त दर्शन : मेरे इस प्रश्न का उत्तर नहीं दिया गया कि उनका असर क्या पड़ा ?

श्री शाहनवाज खां : असर अच्छा पड़ा है ।

Shri Morarka: May I know the total amount spent so far on this Committee and by what time the final report of the Committee would be submitted?

Shri Shah Nawaz Khan: The exact amounts have not been worked out yet because the work is continuing. Informally I learn that the report is likely to be submitted by the end of this year.

Shri S. M. Banerjee: I would like to know from the hon. Minister the actual reason of this abnormal delay and whether Government proposes to appoint another committee to expedite the work of this Committee.

Mr. Deputy-Speaker: It is a suggestion for action.

Shri S. M. Banerjee: What about the first part of my question?

Mr. Deputy-Speaker: How can they explain the delay?

श्री श्रीकारलाल बेरवा : मैं जानना चाहता हूँ कि इस समिति ने इन दुर्घटनाओं के बारे में जो जांच की तो सन् १९६३ में सन् १९६२ के मुकाबले ज्यादा दुर्घटनायें हुई हैं या कम हुई हैं।

Mr. Deputy-Speaker: This is about the report of the Committee.

श्री शाहनवाज खां : माननीय सदस्य को मैं बतला देना चाहता हूँ कि खुशकिस्मती से जो सीरियस क्रिस्म के एक्सीडेंट्स हैं व कम हो रहे हैं।

Shri Jaipal Singh: This question has been asked before and very serious insinuations have been made against some members of the Committee. As one who has officiated as the Chairman of the Committee for several months, I regret that the ministerial benches refrain from giving correct information and thereby put some of us—those who are Members of Parliament—in a very invidious position of the House believing as though we were getting Rs. 100/- a day. There is nothing of the sort. Last time the question was asked by Shri Morarka... (*Interruption*).

An Hon. Member: Is this a question?

Mr. Deputy-Speaker: As a Member of the Committee, he is saying that.

Shri Jaipal Singh: From the reply that has been given, an impression has been very wrongly created that we were not doing our work. We have already submitted Part I of the report and most of the recommendations in Part I have been accepted by the Government. The second part is being finalised and it will be before the Government soon.

श्री यशपाल सिंह : सवाल सरकार से किया गया था और जवाब श्री यशपाल सिंह दे रहे हैं।

श्री बागड़ी : १०० रुपये का भत्ता जिन लोगों को दिया जा रहा है क्या वह इसलिए नहीं है कि इस तरह उन पर इनकम टैक्स न लग सके और इनकम टैक्स की चोरी की जा सके या फिर उनसे इस पर कोई इनकम टैक्स लिया जाता है ?

Mr. Deputy-Speaker: It is a separate question.

Shri A. P. Sharma: This Committee consisted of Members of Parliament and certain technical officers. May I know if there are two members on the Committee who are not Members of Parliament and what was the reason to retain them?

The Minister of Railways (Shri Swaran Singh): It is a fact that the constitution of the Committee was such that, the main technical work was entrusted to two senior technical officers. You may describe it as the daily allowance. But as has been explained by my colleague, they are getting almost according to the normal rules of the Finance Ministry and the normal practice that has prevailed, the pay that they were last drawing. They are very senior people and it is a whole time work for them. When they do not do the work, then actually they may not draw the salary. So far as the Members of Parliament are concerned, they are not drawing a penny more than what the Members normally draw.

An Hon. Member: Rs. 21?

Shri Swaran Singh: Whatever the daily allowances are. They also use their ordinary railway pass, the railway facility that they have got. To be fair to the Committee, I may say they were entrusted with a very difficult task. They made a very extensive tour all over the country and studied the working of railways in various parts of the country and they have gone into the whole matter very carefully and very elaborately. We are looking forward to their report and I am sure that the House will join me in appreciating the work that they have done. Some of the Members of the Committee are no longer the Members of the House, but they are outstanding public men belonging to various political parties which are represented in the House. It is not something which is controversial and on which there can be a criticism of the type that has been voiced here.

Shri Ranga: Is it not a fact that Dr. Kunzru, the Chairman of this Committee, an elder statesman, has been devoting so much of his time and energy to this work in spite of his indifferent health?

Shri Swaran Singh: It is a fact that in spite of his indifferent health, in a public spirited manner he has been devoting a great deal of his time and energy to the work of this Committee.

Dr. Sarojini Mahishi: What are the main causes of the accidents pointed out by the Railway Accidents Enquiry Committee in its preliminary report?

Shri Swaran Singh: I am sure this very important question will be the main theme of the Enquiry Committee's report and the hon. Member will be well advised to wait for that.

Mr. Deputy-Speaker: Next Question.

Shri Priya Gupta: Sir, may I put a question? I am not able to catch your attention?

Mr. Deputy-Speaker: Order, order. I have called the next question. (Interruption) Already ten minutes have been taken.

Shri Priya Gupta: I am an ex-railwayman. I should be given a chance.

Mr. Deputy Speaker: Some other time (Interruption).

Shri Priya Gupta: Pardon?

Mr. Deputy-Speaker: Some other time. I have called the next question.

Shri Priya Gupta: I want to know how I can attract your attention. I want a clarification from the Chair. Or, is it a decision that you would never call us? (Interruption).

Mr. Deputy-Speaker: Order, order. I have called as many as possible.

Shri Priya Gupta: I could not understand you. I submit to your ruling, Sir. Will you kindly call us or not? Or, has it been decided by the Congress Party that during this No-Confidence motion discussion, we will not be given the chance (Interruptions).

Mr. Deputy-Speaker: Order, order.

श्री प्रिय गुप्त : क्या बात करते हैं ? आप हमको टाइम नहीं देते हैं । आप हमको बुलाते नहीं हैं । कांग्रेस वालों को बुलाते हैं ।

Mr. Deputy-Speaker: Will the hon. Member resume his seat.

श्री बागड़ी : उपाध्यक्ष महोदय, एक व्यवस्था का प्रश्न है ।

Mr. Deputy-Speaker: Order, order. Please sit down, Mr. Bagri.

श्री बागड़ी : एक व्यवस्था का प्रश्न है । (Interruptions).

उपाध्यक्ष महोदय : आर्डर, आर्डर । इस समय व्यवस्था का प्रश्न नहीं उठता है । आप बैठ जाइये । आप क्वस्टन आवर के बाद व्यवस्था का प्रश्न उठाइये ।

श्री बागड़ी : मैं चेयर का रूलिंग चाहता हूँ। मेरा व्यवस्था का प्रश्न यह है कि जब कोई आनरेबल मेम्बर व्यवस्था के प्रश्न पर उठे और आप से मुखातिब हो, तो क्या मंत्री महोदय को यह हक होता है कि वह खड़े रहें। मैं इस बारे में आपकी रूलिंग चाहता हूँ।

Mr. Deputy-Speaker: Order, order. I have finished one question and called another question. There cannot be a point of order in-between.

श्री बागड़ी : मैं इसको समझा नहीं हूँ। मुझे समझाया जाये।

उपाध्यक्ष महोदय : आप कृपा करके बैठ जायें।

Co-operative Farm Societies

*154. { **Shri Yashpal Singh:**
Shri Vishwa Nath Pandey:

Will the Minister of **Community Development and Cooperation** be pleased to state:

(a) whether a special scheme has been formulated to help co-operative farm societies financially in Gramdan and Bhoodan areas; and

(b) how much money has been set apart for this scheme?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra):
 (a) Yes Sir; A copy of the Scheme is laid on the Table of the Sabha. [Placed in Library, See No. LT-1482/63.] Financial assistance under the Scheme would also be available to the service cooperatives organised in the Gramdan and Bhoodan areas.

(b) A sum of Rs. one crore has been set apart for assisting cooperative societies in Gramdan and Bhoodan areas out of Rupees eight crores allotted in the Third Plan for schemes relating to settlement of landless labour.

श्री यशपाल सिंह : क्या सरकार की जानकारी में यह बात है कि भूदान में जो जमीनें दी गई हैं वे खराब जमीनें हैं और वे बीज का भी जवाब नहीं दे रही हैं? तो अगर यह करोड़ रुपया किसी अच्छे काम में लगाया जाये, तो क्या उचित न होगा?

श्री श्यामधर मिश्र : भूदान में करीब करीब ४३-४४ लाख एकड़ जमीनें दी गई हैं। उनमें से ८-९ लाख एकड़ जमीनें बट चुकी हैं। यह सही है कि कुछ वेस्ट लैंड हैं और कुछ जमीनें खराब हैं, लेकिन जो जमीनें अच्छी हैं, उन में सविस कोआपरेटिव आर्गनाइज किये जाते हैं और प्रॉडक्शन प्रोग्राम के लिए एग्रीकल्चर के लिए रुपया दिया जाता है। करीब करीब १०० फार्मिंग सोसायटीज हैं उन क फार्मिंग आपरेटिव के लिए रुपया दिया जाता है। और सभी जमीनें खराब नहीं हैं।

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि जो जमीनें अभी तक अलॉट नहीं हुई लैंडयूस लेबरर्स में तकसीम नहीं की गई है हैं, सिर्फ भूदान में चली गई हैं, क्या उन पर भी यह कोआपरेटिव लागू होगा?

श्री श्यामधर मिश्र : जहां जहां सविस कोआपरेटिव या कोआपरेटिव फार्मिंग आर्गनाइज की जायगी—और यह आगे-नाइजेशन वहां की ग्राम सभा या भूदान यज समिति पर निर्भर है—, वहां वहां मदद दी जायेगी। कितनी आर्गनाइज की जायेगी, यह उन पर मुहसिर होगा। यह वालन्टरी मूवमेंट है। उसके बारे में कुछ नहीं कह सकते।

श्री विश्वनाथ पाण्डेय : ग्रामदान और भूदान के द्वारा जो जमीनें प्राप्त हुई हैं, उनमें कितनी कोआपरेटिव सोसाइटीज बनी हैं?

श्री श्यामधर मिश्र : करीब करीब ३०० कोआपरेटिव सोसाइटीज कायम की गई हैं। उनमें १०० फार्मिंग सोसाइटीज हैं। करीब करीब २०० या २१४-२१५ सविस कोआपरेटिव हैं।